

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.11.2018

ORDER NO. 239 of 2018

Hon'ble President is pleased to partially modify the **roster order no. 238 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 09.11.2018 Hon'ble President will do Chamber work.

On 9.11.2018 at 10.30 a.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri Bijay Kumar, Member (T) will hear Customs, Excise & Service Tax Division Bench matters.

On 09.11.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) will hear the following part-heard/ ROM matters:

1. ST/51904/2018
2. E/ROM/50975/2018 in E/55872/2013
3. E/ROM/50928-50929/2018 in E/51955-51956/2017

On 09.11.2018 at 2.30 p.m. Hon'ble Shri Bijay Kumar, Member (T) will hear the following ROM matters:

1. E/ROM/50902/2018 in E/50488/2018
2. E/ROM/50888/2018 with E/COD/50889/2018 in E/3927/2010

By Order



(Bineesh Kumar K.S)
Registrar

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Dy. Registrar